

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 260(ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
25.01.2018**

**NAME OF THE COMPANY: Neelam Singh Vs. M/s Mega Soft  
Infrastructure Pvt. Ltd.**

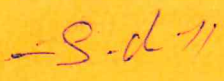
**SECTION OF THE COMPANIES ACT: 7 of IBC, 2017**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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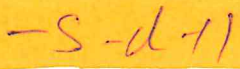
Present: Resolution Professional.

**ORDER**

Application has been filed by the RP in this case bringing on record the non-cooperation of the Ex-Directors. Notice of this application be effected on the Ex-Directors returnable on 3<sup>rd</sup> February, 2018. Dasti.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**